

2020
High Court, Appellate Side
Calcutta

DATED: CALCUTTA, THE 19th NOVEMBER, 2020

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up the 17 (seventeen) vacancies declared vide Court's Notification No. 1681-R(JS) dated 17.06.2020, through **Normal Promotion, 2020**, for the 51 eligible WBJs Officers (as listed in the schedule enclosed) in the rank of ADJ, FTC belonging to the cadre of Civil Judge (Senior Division).

Venue : **Study Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **1st, 2nd, 3rd and 4th December, 2020**

(13 officers on first three days and 12 on last day
as per enclosed schedule)

Time : **02:00 P.M. onwards.**

Reporting time & Place : **1:30 P.M. at the Chamber of the Registrar
General, Main Building, 1st Floor, High Court,
Calcutta**

SCHEDULE OF VIVA-VOCE FOR NORMAL PROMOTION 2020

ON 01.12.2020

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Sulagna Dastidar	ADJ, FTC-8, Alipore, South 24-Parganas
2.	Shri Nilanjan Dey	ADJ, FTC-1, Sadar, Paschim Medinipur
3.	Smt. Rajashree Basu Adhikary	ADJ, FTC-2, Jalpaiguri
4.	Shri Abhijit De	ADJ, FTC-3, Krishnanagar, Nadia
5.	Shri Tapas Chandra Das	ADJ, FTC-1, Barrackpore, North 24-Parganas
6.	Mr. Jahangir Kabir	ADJ, FTC-2, Purulia
7.	Shri Suresh Biswakarma	ADJ, FTC, Serampore, Hooghly
8.	Shri Bibhuti Narayan Singh	ADJ, FTC-1, Basirhat, North 24-Parganas
9.	Shri Alope Kumar Choudhury	ADJ, FTC-2, Islampur, Uttar Dinajpur
10.	Shri Anil Kumar Prasad	ADJ, FTC-2, Alipurduar, Jalpaiguri
11.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC, Dubrajpur, Birbhum
12.	Shri Pijush Kanti Roy	ADJ, FTC-1, Diamond Harbour, South 24-Parganas
13.	Shri Madan Mohan Mishra	ADJ, FTC-1, Jangipur, Murshidabad

ON 02.12.2020

14.	Kazi Abul Hasem	ADJ, FTC-1, Chinsurah, Hooghly
15.	Shri Anjan Kumar Sarkar	ADJ, FTC-1, Berhampore, Murshidabad
16.	Shri Hiranmoy Sanyal	ADJ, FTC-3, Malda
17.	Shri Asis Kumar Mukherjee	ADJ, FTC-1, Malda
18.	Shri Pijush Ghosh	ADJ, FTC, Siliguri, Darjeeling
19.	Shri Binay Kumar Prasad	ADJ, FTC-2, Basirhat, North 24-Parganas
20.	Shri Baishnab Sarkar	ADJ, FTC-4, Barasat, North 24-Parganas
21.	Shri Tapas Kumar Roy	ADJ, FTC-3, Howrah
22.	Molla Asgar Ali	ADJ, FTC-1, Barasat, North 24-Parganas
23.	Smt. Srimayi Kundu	ADJ, FTC-2, Lalbagh, Murshidabad
24.	Shri Tapas Kumar Mitra	ADJ, FTC-4, Barrackpore, North 24-Parganas
25.	Shri Indiar Tripathi	ADJ, FTC, Ranaghat, Nadia
26.	Shri Arun Kumar Nandy	ADJ, FTC-5, Barasat, North 24-Parganas

ON 03.12.2020

27.	Shri Pinaki Mitra	ADJ, FTC, Katwa, Purba Bardhaman
28.	Shri Debapriya Basu	ADJ, FTC-2, Chinsurah, Hooghly
29.	Shri Saugata Roy Chowdhury	ADJ, FTC-1, Bichar Bhavan, Kolkata
30.	Shri Abhiram Barman	ADJ, FTC, Chandannagar, Hooghly
31.	Shri Tikendra Narayan Pradhan	ADJ, FTC-1, Krishnanagar, Nadia
32.	Smt. Ali Biswas (Sarkar)	ADJ, FTC-1, Contai, Purba Medinipur
33.	Smt. Melissa Gurung	ADJ, FTC-4, Alipore, South 24-Parganas
34.	Shri Hemanta Sinha	ADJ, FTC, Cooch Behar
35.	Shri Arup Kumar Das	ADJ, FTC-3, Basirhat, North 24-Parganas
36.	Shri Ajayendra Nath Bhattacharya	ADJ, FTC-2, Sealdah, South 24-Parganas
37.	Shri Sanjay Ranjan Paul	ADJ, FTC-2, Diamond Harbour, South 24-Pgs.
38.	Smt. Papiya Das	ADJ, FTC-2, Barasat, North 24-Parganas
39.	Shri Asim Kumar Debnath	ADJ, FTC-2, Bongaon, North 24-Parganas

ON 04.12.2020

40.	Shri Rajesh Tamang	ADJ, FTC-3, Alipore, South 24-Parganas
41.	Shri Sanjoy Kumar Sharma	ADJ, FTC-1, Lalbagh, Murshidabad
42.	Shri Anuruddha Maity	ADJ, FTC, Rampurhat, Birbhum
43.	Shri Lilamoy Mondal	ADJ, FTC-1, Islampur, Uttar Dinajpur
44.	Shri Ananta Kumar Singha Mahapatra	ADJ, FTC-1, Purulia
45.	Shri Arup Roy	ADJ, FTC-3, Barrackpore, North 24-Parganas
46.	Shri Pradip Kumar Gangopadhyay	ADJ, FTC, Haldia, Purba Medinipur
47.	Smt. Mandakranta Saha	ADJ, FTC-2, Malda
48.	Shri Sarad Kumar Chettri	ADJ, FTC-2, Beerhampore, Murshidabad
49.	Shri Manoj Kumar Prasad	ADJ, FTC-1, Asansol, Paschim Bardhaman
50.	Smt. Ratna Roy (Biswas)	ADJ, FTC, Balurghat, Dakshin Dinajpur
51.	Shri Guru Das Biswas	ADJ, FTC-2, Jangipur, Murshidabad

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura and Paschim Bardhaman** are allowed to leave their respective stations **after court hours, the day before the previous day of the scheduled date of viva-vice** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **“Leave on Duty”**.

By Order,

Sd/-

The 19th November, 2020

**Registrar General-cum-Secretary
Selection Board, High Court,
Calcutta.**

2020
High Court, Appellate Side
Calcutta

No. 4188-RG

Dated, Calcutta the 19th November, 2020

**From: Smt. Rai Chattopadhyay,
Registrar General-cum-Secretary,
Selection Board,
High Court, Calcutta.**

**To : (I) All the District Judges of West Bengal
(II) The Chief Judge, City Sessions Court, Calcutta**

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up 17 (seventeen) vacancies declared vide Court's Notification No. 1681-R(JS) dated 17.06.2020 through Normal Promotion, 2020, involving 51 eligible WBJS officers in the feeder rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that viva-voce of 51 eligible WBJS officers in the rank of Additional District & Sessions Judge, Fast Track Court, in the process of selection and promotion to the cadre of District Judge (Entry Level) through Normal Promotion, 2020, is scheduled to be held on **1st , 2nd, 3rd and 4th December, 2020**, as per the schedule published in Court's website.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the officers from the adjoining districts viz. **Kolkata, Howrah, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura and Paschim Bardhaman** are allowed to leave their respective stations **after court hours, the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website **www.calcuttahighcourt.gov.in**. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

Sd/-
(Rai Chattopadhyay)
Registrar General-cum-Secretary
Selection Board

Enclo: Schedule of Viva-voce (3 sheets)